

20.

10.7.2002  
MA 1398/2002 IN  
OA 1030/2002

Present: Shri D.S.Jagotra, counsel for applicants  
in MA

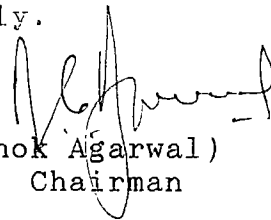
None for respondent in MA

Prayer made in the present MA for extension of  
time to comply with the order dated 18.4.2002 in  
OA-1030/2002 by a further period of three months, is  
granted.

Present MA is disposed of accordingly.



(S.A.T. Rizvi)  
Member (A)



(Ashok Agarwal)  
Chairman

/sunil/